



Bulletin Part II No: 38-46 LEGISLATIVE ASSEMBLY OF THE STATE OF GOA Date:- 10/06/2022

FRIDAY, 10<sup>TH</sup> JUNE, 2022

No. 38

SUMMONING OF THE SECOND SESSION OF THE EIGHTH LEGISLATIVE ASSEMBLY

The Governor of Goa by his Order dated, 9<sup>th</sup> June, 2022 has summoned the Eighth Legislative Assembly of the State of Goa to commence its Second Session on Monday, 11<sup>th</sup> July, 2022 at 11.30 A.M.

No. 39

CALENDAR OF SITTINGS

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The Second Session of the Eighth Legislative Assembly of the State of Goa will have **twenty five** Sittings on the following days:

1. Monday, 11 July, 2022
2. Tuesday, 12 July, 2022
3. Wednesday, 13 July, 2022
4. Thursday, 14 July, 2022
5. Friday, 15 July, 2022
6. Monday, 18 July, 2022
7. Tuesday, 19 July, 2022
8. Wednesday, 20 July, 2022
9. Thursday, 21 July, 2022
10. Friday, 22 July, 2022
11. Monday, 25 July, 2022
12. Tuesday, 26 July, 2022
13. Wednesday, 27 July, 2022
14. Thursday, 28 July, 2022
15. Friday, 29 July, 2022
16. Monday, 01 August, 2022
17. Tuesday, 02 August, 2022



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18. Wednesday, 03 August, 2022
19. Thursday, 04 August, 2022
20. Friday, 05 August, 2022
21. Monday, 08 August, 2022
22. Tuesday, 09 August, 2022
23. Wednesday, 10 August, 2022
24. Thursday, 11 August, 2022
25. Friday, 12 August, 2022

**No. 40**

### **TIMINGS OF SITTINGS**

(1) The timings of the sittings of the House on all days will as follows:

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|---|---|
| <b>(i) Commencement</b>                         | <b>: 11.30 A.M.</b>   |
| <b>(ii) Lunch Break</b>                         | <b>: 1.00 P.M.to 2.30 P.M.</b>  |
| <b>(iii) Tea Break</b>                          | <b>: 4.00 P.M. to 4.30 P.M.</b>   |
| <b>(iv) Adjournment for the day or sine die</b> | <b>: 6.00 P.M. (or at the conclusion of the business for day, whichever is earlier)</b> |

(2) The House may alter the above timings by a Motion. As at present, the House will not sit on Saturdays, Sundays and Public Holidays.

**No. 41**

### **BALLOT OF STARRED AND UNSTARRED QUESTIONS**

(1) The ballot of the Starred and Unstarred Questions for that day will be conducted at 4.00 P.M. The Members are requested to deposit the notices of Starred and Unstarred Questions by 1.00 P.M. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ



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notices to FIFTEEN each. Members are requested to refer to Rules number 37, 38 and 43 of the Rules of Procedure and Conduct of Business of the House regarding putting of notices relating to LAQs.

(2) The following shall be the *Schedule* for receipt of notices and holding the ballot of notices of Starred and Unstarred Questions during the Second Session of the Eighth Goa Legislative Assembly.

Date of Answer (Group)	Last date for tabling Questions (Starred and Unstarred)	Departments Concerned	Chief Minister / Minister Concerned
<b>Monday</b> (GROUP 'A')	11/7/2022 18/7/2022 25/7/2022 01/8/2022 08/8/2022 17/6/2022 23/6/2022 29/6/2022 05/7/2022 11/7/2022 (upto 1.00 p.m.)	Personnel, Vigilance, ARD, General Administration, Civil Aviation, Airport, Education, Information & Publicity, Planning, Statistics & Evaluation, Public Grievances, Legal Metrology, Skill Development & Entrepreneurship	Chief Minister (Dr. Pramod Sawant)
		Power, New & Renewable Energy, Housing & Housing Board	Minister for Power (Shri Ramkrishna alias Sudin Dhavalikar)
		Social Welfare, River Navigation, Archives, Archaeology	Minister for Social Welfare (Shri Subhash Phal Dessai)



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<b><u>Tuesday</u></b> (GROUP 'B')  12/7/2022 19/7/2022 26/7/2022 02/8/2022 09/8/2022	18/6/2022 24/6/2022 30/6/2022 06/7/2022 12/7/2022 <b>(upto 1.00 p.m.)</b>	Home, NRI Affairs, Evacuee Property, Finance, Election, Mines & Geology, Ports, Museum, Tribal Welfare, Goa Gazetteer, Official Language, Science & Technology	Chief Minister (Dr. Pramod Sawant)
		Water Resources, Co-operation, Institute of Public Assistance (Providoria)	Minister for Water Resources (Shri Subhash Shirodkar)
<b><u>Wednesday</u></b> (GROUP 'C')  13/7/2022 20/7/2022 27/7/2022 03/8/2022 10/8/2022	20/6/2022 25/6/2022 01/7/2022 07/7/2022 13/7/2022 <b>(upto 1.00 p.m.)</b>	Health, Urban Development, Town & Country Planning, Women & Child Development, Forests	Minister for Health (Shri Vishwajit P. Rane)
		Sports, Art & Culture, Rural Development	Minister for Sports (Shri Govind Gaude)
<b><u>Thursday</u></b> (GROUP 'D')  14/7/2022 21/7/2022 28/7/2022 04/8/2022	21/6/2022 27/6/2022 02/7/2022 08/7/2022	Transport, Industries, Trade & Commerce, Panchayati Raj, Protocol	Minister for Transport (Shri Mauvin Godinho)
		Tourism, Information & Technology, Printing & Stationary	Minister for Tourism (Shri Rohan Khaunte )
		Fisheries, Animal	Minister for Fisheries



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11/8/2022	14/7/2022 (upto 1.00 p.m.)	Husbandry & Veterinary Services, Factories & Boilers	(Shri Nilkanth Halarnkar)
<b>Friday</b> (GROUP 'E')		Public Works, Legislative Affairs, Environment & Climate Change, Law & Judiciary	Minister for Public Works (Shri Nilesh Cabral )
15/7/2022 22/7/2022 29/7/2022 05/8/2022 12/8/2022	22/6/2022 28/6/2022 04/7/2022 09/7/2022 15/7/2022 (upto 1.00 p.m.)	Agriculture, Handicrafts, Textile & Coir, Civil Supplies & Consumer Affairs	Minister for Agriculture (Shri Ravi Naik)
		Revenue, Labour & Employment, Waste Management	Minister for Revenue (Shri Atanasio Monserrate)

No. 42

### MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attentions, Zero Hour Mentions etc. in the ***Notice Box*** kept in the chamber of the Secretary, Legislature, Assembly Complex, Porvorim Goa or forwarded online within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the ***Notice Box*** or online (**through e-assembly system**) will be treated as valid.

No. 43

### NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in ***Notice Box*** or online (**through e-assembly system**) **before 10.00 A.M.** on the day on which the brief mentions are required to be made.



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No. 44

### NOTICES FOR CALLING ATTENTION

Members are informed that notices for raising matters of urgent public importance under Rule 63 of the Rules of Procedure and Conduct of Business, shall be deposited in the **Notice Box** or online **(through e-assembly system)** **before 10.00 A.M.** on the day of the sitting on which the matter is proposed to be raised.

No. 45

### MODE OF TABLING STARRED AND UNSTARRED QUESTIONS

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred and Unstarred LAQs can be tabled either online or in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled via *online* mode only will be considered valid.

(2) The Members may note that the notices (in paper form) of Starred and Unstarred Questions for the stipulated day need to be deposited in *Notice Box* by 1.00 P.M. It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred / Unstarred LAQs through the Legislature Website i.e. [www.goavidhansabha.gov.in](http://www.goavidhansabha.gov.in) by 1.00 P.M. to ensure efficacy in the ballot process.

No. 46

### PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on **Friday i.e. 15 July, 22 July, 29 July, 05 July and 12 August, 2022.** The Members are requested to deposit the Resolution notices in the *Notice Box* or online **(through e-assembly system)** on the last date for receipt of such notices before **10.00 A.M.** The ballot for Private Members' Resolutions shall be held at **4.00 P.M.** in the Secretary's Chamber. The last date for receipt of notices of



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Private Members' Bills and Resolutions and the dates for holding ballot of notices will be as under:

<b>Date of sitting For Private Members Business</b>	<b>Last date for receipt of Private Members' Bills &amp; Resolutions (upto 10.00 A.M.)</b>	<b>Date for holding Ballot for Resolutions (at 4.00 P.M.)</b>
15/07/2022	30/06/2022	01/07/2022
22/07/2022	07/07/2022	08/07/2022
29/07/2022	14/07/2022	15/07/2022
05/08/2022	21/07/2022	22/07/2022
12/08/2022	28/07/2022	29/07/2022

**ASSEMBLY COMPLEX  
PORVORIM -GOA  
10<sup>TH</sup> JUNE, 2022**

**NAMRATA ULMAN  
SECRETARY, LEGISLATURE**

**To,  
All the Members of Goa Legislative Assembly (including Ministers)**